



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,25th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/6646/2019</a>	THE AMALGAMATED PLANTATIONS PVT. LTD. AND ANR. <b>Versus</b> THE PRESIDING OFFICER, LABOUR COURT AND ANR	MR. M K MISRA MR. P HAZARIKA	MR. H S BORAH MRS. A BHATTACHARYYA, R/NO. 2
2	<a href="#">WP(C)/5331/2023</a>	AMANUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D BARMAN	GA, ASSAM MR H SARMA (R-1) SC, U D D
3	<a href="#">WP(C)/6799/2023</a>	DR. MOUSUMI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M A ISLAM MR J I MONDAL	SC, HIGHER EDU
4	<a href="#">WP(C)/1739/2024</a>	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> DHANYA KANTA BORA	MRS. R DEVI	
5	<a href="#">WP(C)/2033/2024</a>	KALYAN BHATTACHARJEE <b>Versus</b> THE GAUHATI MUNICIPAL CORPORATION AND 9 ORS	MR K K MAHANTA (Sr. Advocate) MS T BARUAH MR. M SAIKIA MR. K M MAHANTA	GA, ASSAM SC, GMC SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 25/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
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37)	MR. A DHAR	25-07-2024	To	25-07-2024



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**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">I.A.(Civil)/3283/2018</a> in MACApp./828/2018	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI MANOJ SAHA AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	<b>WITH</b> <a href="#">MACApp./828/2018</a>	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI MANOJ SAHA AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. S K GHOSH (r-1) MS F AHMED (r-1)
2	<a href="#">I.A.(Civil)/3573/2023</a> in FAO/13539/2023	CHIRAT RAM RABIDAS <b>Versus</b> BAN HAZARIKA AND 5 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	
	<b>WITH</b> <a href="#">FAO/13539/2023</a> (Filing Number)	CHIRAT RAM RABIDAS <b>Versus</b> BAN HAZARIKA AND 5 ORS. H	MR. S CHAUHAN	
3	<a href="#">I.A.(Civil)/3697/2023</a> in MACApp./14110/2023	PINKI BHOWMICK @ PINKI BHUMIK PAUL AND 3 ORS. <b>Versus</b> TATA AIG GENERAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	MR. K K BHATTA (r-1)
	<b>WITH</b> <a href="#">MACApp./14110/2023</a> (Filing Number)	PINKI BHOWMICK @ PINKI BHUMIK AND 3 ORS. <b>Versus</b> TATA AIG GENERAL INSURANCE COMPANY LTD AND 2 ORS. B	MR. A R AGARWALA	
4	<a href="#">I.A.(Civil)/266/2024</a> in MACApp./964/2024	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> BULI KALITA AND 4 ORS.	MRS B ACHARYA MR. A ACHARYA	MR. D BORAH (R- 1,2,3,4) MR. R DOWARAH(R- 1,2,3,4)
	<b>WITH</b> <a href="#">MACApp./964/2024</a> (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD <b>Versus</b> BULI KALITA AND 4 ORS F	MRS B ACHARYA	
5	<a href="#">I.A.(Civil)/715/2024</a> in MFA/2187/2024	SHIVDHARI YADAV @ SHIVDHARI RAY <b>Versus</b> LAXMI DEVI RAY AND ANR.	MR. R K JAIN TULIKA BORAH MS. J BASUMATARY	

6	<b>WITH</b> <a href="#">I.A.(Civil)/771/2024</a>	REKHA DEVI @ REKHA KUMARI <b>Versus</b> LAXMI DEVI RAY AND ANR.	MR. R K JAIN TULIKA BORAH	
7	<b>WITH</b> <a href="#">I.A.(Civil)/797/2024</a>	MUNNI SAHA @ MUNNI DEVI <b>Versus</b> LAXMI DEVI RAY AND ANR.	MR. R K JAIN TULIKA BORAH	
8	<a href="#">I.A.(Civil)/1176/2024</a> in MACApp./4418/2024	SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> JOHN HANDRICK M. SANGMA AND 7 ORS.	MR. A J SAIKIA M CHETIA	MRS B ACHARYA (r-4) MR. A R AGARWALA(R-1,2,3) MR. A ACHARYA (r-4) MR ADITYA AGARWALA(R-1,2,3)
	<b>WITH</b> <a href="#">MACApp./4418/2024</a> (Filing Number)	SHRIRAM GENERAL INSURANCE COMPANY LTD <b>Versus</b> JOHN HANDRICK M SANGMA AND 7 ORS A	MR. A J SAIKIA	
9	<a href="#">WP(C)/1863/2024</a>	GAJENDRA NATH KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, SEC. EDU.
10	<a href="#">WP(C)/2226/2024</a>	HAM -AK RURAL DEVELOPMENT FOUNDATION <b>Versus</b> NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE AND 11 ORS	MR. A C BURAGOHAIN M BURAGOHAIN MS. H BORAH MS. S NATH	MRS. A GAYAN DY.S.G.I.

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